

Enhancement of crude oil production

1575. SHRI T.G. VENKATESH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the quantum of crude oil produced in India during the last five years;
- (b) the details thereof;
- (c) the share of the contribution made by domestic crude oil production to the country's GDP;
- (d) whether the contribution is increasing or decreasing year by year; and
- (e) if so, the steps being taken by Government to enhance the exploration and production of crude oil in the country?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) The year wise details of the production of crude oil for the period 2014-15 to 2018-19 are given below:—

Year	Production of Crude Oil (in MMT)
2014-15	37.46
2015-16	36.94
2016-17	36.01
2017-18	35.68
2018-19	34.20

(c) and (d) As per National Statistical Office data, the contribution of petroleum and natural gas sector in country's TOTAL Gross Value Added at constant prices (2011-12) during 2016-17 and 2017-18 were 1.40% and 1.38% respectively.

(e) Government has taken several steps to enhance exploration and production of oil and gas in the country which include; Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, Discovered Small Field Policy, Hydrocarbon Exploration and Licensing Policy, Policy for early monetization of Coal Bed Methane, Setting up of

National Data Repository, Appraisal of Unappraised areas in Sedimentary Basins, Re-assessment of Hydrocarbon Resources, Policy framework to streamline the working of Production Sharing Contracts in Pre-NELP and NELP Blocks, Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, Policy framework for exploration and exploitation of Unconventional Hydrocarbons under existing Production Sharing Contracts, Coal Bed Methane contracts and Nomination fields.

The Government in February, 2019 approved major reforms in exploration and licensing policy to enhance exploration activities, attract domestic and foreign investment in unexplored/unallocated areas of sedimentary basins and accelerate domestic production of oil and gas from existing fields. The policy reforms *inter-alia* aim to boost exploration activities with greater weightage to work programme, simplified fiscal and contractual terms, bidding of exploration blocks under Category II and III sedimentary basins without any production or revenue sharing to Government, early monetization of discoveries by extending fiscal incentives, incentivizing gas production including marketing and pricing freedom, induction of latest technology and capital, more functional freedom to National Oil Companies for collaboration and private sector participation for production enhancement methods in nomination fields, streamlining approval processes and promoting ease of doing business including electronic single window mechanism.

Shale gas exploration status

1576. SHRI T.K RANGARAJAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present status of shale gas exploration;
 - (b) how much petroleum products are produced out of shale gas in the country;
- and
- (c) whether shale gas production is economical?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Shale gas exploration, in India, is at nascent stage and there is no commercial production of shale gas. The economic viability of shale gas production can only be assessed after establishing discovery in commercial form.